

[Print](#)**Defective Case Register from 2026-02-25 to 2026-02-25**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/7766/2026	ADV.	2026-02-25	i) Reference certificate not furnished .ii) Postal receipt not filed.iii) Cause title of wp(c) not filed.For further S.R. after removal of defect.
2	D-RVWPET/8327/2026	SUSANTA KUMAR LENKA	2026-02-25	i) Date of order wrongly mention in prayer. ii) WA no. not mention in prayer. iii) C. copy of order dated 28.1.2026 passed in WA no.1848/2024 not page mark in index, book mark and not Annexed to the petition .iv) Put up for SR after removal of defect
3	D-WP(C)/8467/2026	KRISHNA CHANDRA SAHU	2026-02-25	page nos.37 39 41 45 and 46 not neat
4	D-WP(C)/8499/2026	KRISHNA CHANDRA SAHU	2026-02-25	Page nos 37 39 41 and 48 not neat
5	D-WP(C)/7874/2026	LAXMINARAYAN PATEL	2026-02-25	Petition not correctly addressed to Honorable Court.
6	D-WP(C)/8053/2026	SANJAYA KUMAR DAS	2026-02-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
7	D-WP(C)/8325/2026	JANAKI KANTA MAHAPATRA	2026-02-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
8	D-BLAPL/5747/2026	SUSHANTA KUMAR SAMANTARAY	2026-02-25	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 30-OTHER DEFECT (IF ANY) Occupation of deponent not mentioned in declaration of affidavit.
9	D-WP(C)/7412/2026	SOURAV SUMAN BHUYAN	2026-02-25	14-NOT PROPERLY INDEXED.
10	D-ABLAPL/5798/2026	JYOTIRMAY GUPTA	2026-02-25	30-OTHER DEFECT (IF ANY) i) Date of disposal of wp(c) 22/2026 mentioned in Index and Book mark not tally with Annexure -2.ii) Petitioner nos. 18 and 19 executed their name in vakalatnama not tally with cause title
11	D-MATA/8182/2026	AMIYA KUMAR MOHANTY	2026-02-25	30-OTHER DEFECT (IF ANY) Period of Delay 12 days. Being aggrieved not furnished. Page 49 53 54 55 not legible.
12	D-MATA/8334/2026	ASIT KUMAR OTTA	2026-02-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
13	D-ABLAPL/5968/2026	MANAS KUMAR CHAND	2026-02-25	30-OTHER DEFECT (IF ANY) 1. Page no 7 not legible

14	D-CMP/7782/2026	NIHAR RANJAN MOHANTY	2026-02-25	3-AUTHENTICATION FEE IS DEFICIENT.
15	D-ABLAPL/5665/2026	SUJIT KUMAR SAHU	2026-02-25	1. Address of the petitioner mentioned differently in respect of District in cause title V. nama and Bank details
16	D-ABLAPL/5970/2026	SNEHASISH BEHERA	2026-02-25	30-OTHER DEFECT (IF ANY) 1. Page no 11 not scanned properly
17	D-ABLAPL/5754/2026	SHAMBHU CHARAN NATH SHARMA	2026-02-25	1. Para 3 appearing twice in Pet. 2. Name of PS not properly mentioned in Prayer.
18	D-ABLAPL/5966/2026	SRIKANTA MAHUNTA	2026-02-25	1.Petition not correctly addressed to Honorable Court.
19	D-ABLAPL/6082/2026	DIBYA JYOTI SAHOO	2026-02-25	page no.11 partially legible
20	D-ABLAPL/6010/2026	MANORANJAN DAS	2026-02-25	1. Surname of the petitioner wrongly furnished in cause title, Affidavit, V.Nama of the application
21	D-WP(C)/7754/2026	DHANANJAYA MUND	2026-02-25	1-COURT FEE IS DEFICIENT. Rs.12.00 to be paid.
22	D-ABLAPL/6057/2026	MANORANJAN DAS	2026-02-25	1. Reference certificate not correct as per FIR details. 2. copy of Written FIR not attached with Ann.1. Resubmit for SR after removal of defects.
23	D-ABLAPL/6069/2026	SARBESWAR SAHOO	2026-02-25	1. Page marking of Ann.1 not correct. Index be corrected after correct page marking.
24	D-BLAPL/5920/2026	SATRUGHNA DASH (A)	2026-02-25	30-OTHER DEFECT (IF ANY) 1. Deponent s relation to the petitioner not furnished. 2. Free copy/ Certified copy of Rejection order not filled. 3. Put up for S.R there after
25	D-ABLAPL/6001/2026	SURAIYA BANO	2026-02-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S. R there after
26	D-BLAPL/5921/2026	JYOTIRMAYA SAHOO	2026-02-25	30-OTHER DEFECT (IF ANY) 1. H.C B. A . M. W. S Rs 50/- to be paid in V. Nama
27	D-WP(C)/7654/2026	SIDHANT DWIBEDI	2026-02-25	30-OTHER DEFECT (IF ANY) Pages 45-47 49 50 51 52 53 54 55 and 58 not legible.
28	D-WP(C)/7810/2026	JYOTIRMAY GUPTA	2026-02-25	30-OTHER DEFECT (IF ANY) 1. Date of Office order under Annexure-2 does not tally with Index.
29	D-BLAPL/5945/2026	JUGALA KISHORE PANDA	2026-02-25	30-OTHER DEFECT (IF ANY) 1. BLAPL No. 9437 of 2024 mentioned in Reference certificate and Para 6 not correct. Correct No. is 9473.

30	D-WP(C)/7765/2026	GOBINDA CHANDRA DAS	2026-02-25	Address of opp.no.3 not furnished.
31	D- BLAPL/5996/2026	PRATYUSHA NAIDU	2026-02-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
32	D-WP(C)/7756/2026	NIRANJAN PANDA	2026-02-25	14-NOT PROPERLY INDEXED.
33	D- BLAPL/6000/2026	SUBASH CHANDRA SAHOO	2026-02-25	30-OTHER DEFECT (IF ANY) O.R Number not tally with Rejection order and cause title.
34	D- CRLMC/5678/2026	BIJAYA KUMAR RAGADA	2026-02-25	1. Date of order not correctly furnished in 1st line of the page no.3. 2. Signature of the petitioner no.3 in V.nama not tally with cause title.
35	D-WP(C)/7666/2026	AMIT KUMAR SAA	2026-02-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 39 not partial neat.Serial no-4 I.A of the affidavit not correctly mentioned.
36	D-WP(C)/7470/2026	BIBHUTI BHUSAN CHOUDHURY	2026-02-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
37	D- CRLMC/5720/2026	BRAJA KISHOR PANDA	2026-02-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner no.1 in V.nama does not tally with cause title.
38	D- CRLMC/5900/2026	BHARAT JALLI	2026-02-25	1. Sl. no.2 not correctly furnished in both Affidavit. 2. Date of Cognizance order not correctly furnished in Date chart.
39	D- CRLMP/5283/2026	SATRUGHNA DASH (A)	2026-02-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
40	D- ABLAPL/5942/2026	JAYADEBA BEHERA	2026-02-25	Page No. 08 and 09 Not legible.
41	D- CONTC/7806/2026	ADV.	2026-02-25	i) Date of disposal of wp(c) mentioned in synopsis not correct.ii) Paragraph no. not mentioned in affidavit.
42	D- CRLMC/6074/2026	SANTOSH KUAMR MUND, (SPL.PUBLIC PROSECUTOR)	2026-02-25	1. T.R. case number not correctly furnished in Prayer of the petition. 2. Name of the Lower court not correctly furnished in petition
43	D- BLAPL/5833/2026	MANOJ KUMAR NAYAK	2026-02-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED

				29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
44	D-RSA/5579/2026	SAMIR KUMAR MISHRA (SR. ADV.)	2026-02-25	1. D.C.Fee of Rs.2983/- to be Paid. 2.HCBA Welfare Fee of Rs.100/- and Rs.50/- not affixed 3. Put up for further S.R after Payment of D.C.Fee for computing the period of limitation.
45	D-WP(C)/7693/2026	RAMA CHANDRA JENA	2026-02-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
46	D-CONTC/7804/2026	ADV.	2026-02-25	i) WP(c) no. mentioned in Index and Book mark not tally with Annexure -1.ii) Date of disposal of wp(c) mentioned in synopsis not correct.iii) wp(c) no. mentioned in date chart not correct.
47	D-CRLMC/5821/2026	NIRANJAN LENKA	2026-02-25	30-OTHER DEFECT (IF ANY) 1. Name of the Lower court not correctly furnished in Prayer of the petition,Para nos. 3 6 7 Grounds and I.A. petition. 2. C.P. case number not correctly furnished in the petition.
48	D-ABLAPL/5946/2026	PABITRA KUMAR NAYAK	2026-02-25	In Para No.01 P.S. Rourkela be deleted
49	D-CRLREV/5513/2026	SUSANTA SEKHAR MOHAPATRA	2026-02-25	Authentication fee Rs 3.30/- not paid in Annex-2
50	D-CRLMP/5448/2026	LALITENDU MISHRA	2026-02-25	30-OTHER DEFECT (IF ANY) 1. Page nos. 16 and 17 not legible.
51	D-BLAPL/5860/2026	RUDRA NARAYAN PARIJA	2026-02-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Informant mentioned in para-2 of the petition be redacted.Thereafter, put up for S.R.
52	D-ABLAPL/6149/2026	ASWINI KUMAR DASH	2026-02-25	30-OTHER DEFECT (IF ANY) 1. Synopsis and Date Chart not page marked. 2. Title of Pet No.4 in CT not tally with signature.
53	D-GCRLA/5686/2026	MR. U.R.JENA, A.G.A.	2026-02-25	1. Nomenclature to be corrected in entire petition.2. Index to be filed.3 page nos. are not properly marked and also not properly arranged.Put up for further S.R. after removal of above defects.
54	D-CONTC/7809/2026	ADV.	2026-02-25	i) Date of disposal of wp(c) mentioned in synopsis not correct.ii) wp(c) no. mentioned in date chart not correct.
55	D-CRLMC/5743/2026	PUSPAMITRA MOHAPATRA	2026-02-25	30-OTHER DEFECT (IF ANY) 1.Date of Death Certificate under Annexure-7 does not tally with Index and para-10 of the

				petition.
56	D-CRLREV/5602/2026	PRAVAT RANJAN SUTAR	2026-02-25	Put up S.R. after filing the c.copy of Annex-7.
57	D-ABLAPL/6157/2026	PRAVASH CHANDRA JENA	2026-02-25	30-OTHER DEFECT (IF ANY) 1. Pet. is minor. He has not been represented by legal guardian. Resubmit for SR after the pet. properly represented by legal guardian.
58	D-WP(C)/7694/2026	RAMA CHANDRA JENA	2026-02-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
59	D-WP(C)/7601/2026	BIVUDATTA CHALAN	2026-02-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
60	D-RSA/5720/2026	BIBEKANANDA BAISAKH	2026-02-25	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.L. T. I is not attested. 2.Valuation and C.Fee Payable not furnished. Put up for further S.R after rectification for computing the period of limitation
61	D-BLAPL/5837/2026	PRADEEP KUMAR PRADHAN	2026-02-25	Name of trial court in cause title not tally with rej. order.
62	D-BLAPL/5822/2026	LAMBODOR ACHARI	2026-02-25	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 30-OTHER DEFECT (IF ANY) 1.Reference certificate not properly furnished.
63	D-BLAPL/5838/2026	SANJIB KUMAR BHANJADEO	2026-02-25	Name of trial court in cause title not tally with rej. order.
64	D-WP(C)/7579/2026	BIBHUTI KESHARI BISWAL	2026-02-25	1-COURT FEE IS DEFICIENT. C.fee of Rs.12/- to be paid in cause title.
65	D-CRLMC/5828/2026	PADMALAYA JENA	2026-02-25	30-OTHER DEFECT (IF ANY) 1.Show cause Notice dated not correctly furnished in Prayer of the petition. 2. Page no.160 not filed.
66	D-RVWPET/8223/2026	ASISH MISHRA	2026-02-25	1. Period of Delay 507 days delay. 2. Para no. not furnished in declaration
67	D-WP(C)/7585/2026	TUSAR KANTA MAHANTA	2026-02-25	30-OTHER DEFECT (IF ANY) Annex-3 not properly page marked.
68	D-CONTC/7413/2026	ADV.	2026-02-25	17-REFERENCE CERTIFICATE NOT FURNISHED.
69	D-BLAPL/5835/2026	SANJIB KUMAR BHANJADEO	2026-02-25	30-OTHER DEFECT (IF ANY) Only one petitioner in this Application,but, 2 names reflected in V.nama.

70	D-BLAPL/5902/2026	SWARAJ PATEL	2026-02-25	30-OTHER DEFECT (IF ANY) Annexure 02 and page No.15 Not available in this record
71	D-WP(C)/7680/2026	ACHYUTANANDA PATTANAIK	2026-02-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page marking not proper
72	D-CRLMC/5943/2026	RAMESH CHANDRA BEHERA	2026-02-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
73	D-WP(C)/8260/2026	BISWABIHARI MOHANTY	2026-02-25	14-NOT PROPERLY INDEXED. Annexure -1 not neat.index not properly page marked.
74	D-WP(C)/7640/2026	RABI NARAYAN BEHERA	2026-02-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 13 not neat.Date not mentioned in the v.nama.
75	D-WPCRL/5918/2026	SATYA RANJAN MULIA	2026-02-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
76	D-WP(C)/7807/2026	PRNOY MOHANTY	2026-02-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Paragraph no. not correctly furnished in declaration.
77	D-WP(C)/8202/2026	MUKESH PANDA	2026-02-25	Page nos.158 159 268 269 314 and 315 not neat
78	D-BLAPL/5827/2026	GIRIDHARI ROUT	2026-02-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Informant mentioned in para-2 of the petition be redacted.Thereafter, put up for S.R.
79	D-BLAPL/5890/2026	ARUNA NAYAK	2026-02-25	30-OTHER DEFECT (IF ANY) 31-As per standing order the details of victim/informant shall not be mentioned in the petition.
80	D-CRLA/5430/2026	OM PRAKASH SARAN	2026-02-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Affidavit in I.A. NO.568/2026 not properly furnished and court fee to be filed 2. court fee with affidavit not filed in I.A. NOS.569 and 570/2026. 3.page no.14 not found.4. Bail Dt. not correctly furnished in 2nd. para of synopsis.5. Name of court not properly furnished as per judgement in the synopsis and petition.6. status of the appellant not furnished.

				7. Date of judgement not furnished in being aggrieved para and grounds para not alphabetically mentioned.
81	D-CMP/8309/2026	AMIT PRASAD BOSE	2026-02-25	Age of petitioners not correctly mentioned
82	D-CONTC/7072/2026	PRONOY MOHANTY	2026-02-25	30-OTHER DEFECT (IF ANY) I) Annexure -1 and 2 not marked in page no.7 and 11.
83	D-WP(C)/7568/2026	KISHORE KUMAR MISHRA	2026-02-25	30-OTHER DEFECT (IF ANY) Page no.24 not neat and legible.
84	D-CONTC/8151/2026	ADV	2026-02-25	Detail address of the petitioner no.1 and fathers name of the petitioner no.2 not furnished in the cause title.
85	D-CRLMC/6029/2026	JAISH JOSHI	2026-02-25	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
86	D-WP(C)/8582/2026	SIDHARTHA DAS	2026-02-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
87	D-BLAPL/5936/2026	TANMAYA KUMAR MOHANTY	2026-02-25	30-OTHER DEFECT (IF ANY) 1. Application not properly addressed to the Honorable Court. 2. First Para of Pet. not serial numbered. 3. Ann. 1 and 3 not attested.
88	D-CMP/6785/2026	BUDHIRAM DAS	2026-02-25	1.Defendant No-16 not made Party in this Petition.2.Address of O.P No-2 not stated in the Petition
89	D-CRLMC/5816/2026	SATYAJIT MOHAPATRA (2)	2026-02-25	LOWER COURT CASE NO. NOT MENTIONED IN ENTIRE PETITION .
90	D-BLAPL/5937/2026	SANTOSH KUMAR DWIVEDY	2026-02-25	30-OTHER DEFECT (IF ANY) 1. Address of Informant in Synopsis, Date Chart and Para 3 be redacted. 2. Date of Order of Ann.1 in Index not correct. 3. Name of Father of Pet. in CT and V.nama not tally with Rejection Order. Resubmit for SR after removal of defects.
91	D-BLAPL/5940/2026	JAYADEBA BEHERA	2026-02-25	30-OTHER DEFECT (IF ANY) 1. Name of pending Court in CT not properly mentioned. 2. Name of Deponent in Affidavit not tally with signature. 3. Name of Pet. No.2 in CT not tally with signature. 4. A. Fee of Rs.2.20 not paid on Ann.2
92	D-CONTC/8156/2026	ADV	2026-02-25	30-OTHER DEFECT (IF ANY) WP(C) No.33794/2025 not correctly furnished mentioned in the reference certificate.
93	D-RPFAM/8185/2026	DEEPAK KU SAHOO	2026-02-25	RPFAM does not maintainable
94	D-WP(C)/8258/2026	DILLIP KUMAR MOHANTY	2026-02-25	Date not correct in averments in annexure-2.

95	D-WP(C)/7494/2026	AMITAV TRIPATHY	2026-02-25	Being minor represented not mentioned in cause title.
96	D-ABLAPL/5976/2026	KHUSBU PANIGRAHI	2026-02-25	30-OTHER DEFECT (IF ANY) 1. Page marking not done in Index
97	D-RPFAM/6624/2026	PAMI RATH (SR. ADV.)	2026-02-25	c copy not kept in proper place and page mark being aggrieved not furnish
98	D-CRLA/6023/2026	PRABIN DAS	2026-02-25	Age of A-2 and R-2 and 3 in the C.T. not furnished.
99	D-WP(C)/7526/2026	SANJAY KUMAR SAMANTARAY	2026-02-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
100	D-ABLAPL/5974/2026	MANGU NANDY	2026-02-25	30-OTHER DEFECT (IF ANY) 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
101	D-MATA/8480/2026	ASIT KUMAR OTTA	2026-02-25	further SR after filling of c copy
102	D-RSA/6650/2026	KISHORE KUMAR MISHRA	2026-02-25	1.C.fee Payable not furnished.
103	D-BLAPL/5972/2026	BISHNU PRASAD PRADHAN	2026-02-25	page no.18 partially neat.
104	D-WA/7725/2026	SUBHA BIKASH PANDA,A.G.A	2026-02-25	i) Page mark not correctly mention in book mark. ii) Being aggrieved para not furnished. iii) Neat and legible copy of page no. 95 96 99 to 102 115 to 119 are to be filed.
105	D-WP(C)/7504/2026	SOUMYAKANTA MOHAPATRA	2026-02-25	Page nos. 45 46 and 47 not neat
106	D-WPCRL/5850/2026	ASHWARIYA DASH	2026-02-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1.NOT ADDRESS TO THE HONBLE COURT 2. REFERENCE CERTIFICATE REPEATED
107	D-WP(C)/8123/2026	BISHNU PRASAD SARANGI	2026-02-25	1.Deficit court fee Rs 12 not paid in C .T. Annexures not properly page mark as per index. Rs 10/- not paid in V.nama
108	D-MACA/8033/2026	PRASANTA KUMAR MAHALI	2026-02-25	Provision of Law not sufficient.
109	D-WP(C)/8125/2026	BISHNU PRASAD SARANGI	2026-02-25	1.Deficit court Fee Rs 24 /- not paid in C.T. 2 Annexures not properly page mark as per Index. 3 Rs 10/- not paid in V. nama.
110	D-RVWPET/8512/2026	AKSHAYA KUMAR BEHERA	2026-02-25	Put up for SR after filing of c. copy of impugned order filed.
111	D-BLAPL/5980/2026	BISWARANJAN DALAI	2026-02-25	Age of the petitioner in rej. order not tally with C.T.
112	D-FAO/8037/2026	PRASANTA KUMAR MAHALI	2026-02-25	1-COURT FEE IS DEFICIENT. 1. Period of Delay 49 days. 2. Court Fee 12/ not paid.
113	D-WPCRL/5812/2026	ANIRBAN TRIPATHY	2026-02-25	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED PRAYER FOR THIS PETITION NOT FURNISHED.PUT UP FOR SR AFTER REMOVAL OF DEFECT
114	D-WPCRL/5363/2026	PRAVASH CHANDRA JENA	2026-02-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) QUESTION OF MAINTAINABILITY OF THIS WPCRL AS PER PRAYER OF THIS PETITION AND REFERENCE CERTIFICATE (PAGE NO.03) FURNISHED BY THE PETITIONER
115	D-WP(C)/8146/2026	BISHNU PRASAD SARANGI	2026-02-25	1. Deficit court fee Rs 18 not paid C.T. 2 Rs 10/- not paid V.nama.
116	D-CRLA/5317/2026	BISHNU PRASAD PRADHAN	2026-02-25	Put up for S.R. after redacting the names of the relatives of informant at page Nos.20 23 28 and 29
117	D-WP(C)/8129/2026	BISHNU PRASAD SARANGI	2026-02-25	Rs 10/- not paid in V.nama
118	D-WP(C)/8257/2026	BISWABIHARI MOHANTY	2026-02-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.95 not neat.Sl. no.4 not correctly described.
119	D-BLAPL/5944/2026	SK. ZAFARULLA	2026-02-25	30-OTHER DEFECT (IF ANY) 1. Ann.1 page 8 not marked.
120	D-RVWPET/8331/2026	SASWATI SOUMYA SAHU	2026-02-25	Value of appeal and payable of court fees not furnished in RVWPET.
121	D-CRLA/5753/2026	AMITAV TRIPATHY	2026-02-25	1. Paragraphs not correct in declaration of affidavit.2. Good grounds not furnished.
122	D-WP(C)/8127/2026	BISHNU PRASAD SARANGI	2026-02-25	1 .Rs 10/ not paid in V>Nama
123	D-WP(C)/8142/2026	BISHNU PRASAD SARANGI	2026-02-25	1.Deficit court Rs 12/ not paid in C.T. 2. Rs 10/- not paid on V.nama
124	D-CRLA/5865/2026	BISHNU PRASAD PRADHAN	2026-02-25	Put up for S.R. after redacting the name of relative of complainant at para-5 and para-6 of appeal memo.
125	D-WA/7592/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-02-25	Page no. 208 not available.
126	D-WP(C)/7696/2026	GAUTAM CHARAN ROUT	2026-02-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page 10 24 to 27 not neat.
127	D-CRLMC/5716/2026	SACHIDANANDA PADHEE	2026-02-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page nos.9 and 21 not neat and legible.
128	D-BLAPL/5807/2026	SISIRA PANIGRAHI	2026-02-25	30-OTHER DEFECT (IF ANY) 1. In affidavit, Sl no 5 information wrongly furnished. 2. Pending before the court mentioned in the cause title not tally with Rejection order.
129	D-CONTC/7024/2026	ADV.	2026-02-25	17-REFERENCE CERTIFICATE NOT FURNISHED.
130	D-WA/8012/2026	AMIT PRASAD BOSE	2026-02-25	i) Date of order wrongly mention in being aggrieved of appeal memo and para no. 2 in both the I.As. ii) Cause title in wp(c) to be filed. iii) Put up for SR reg. calculation of limitation after disposal of I.A. no. 845/2026.
131	D-CRLMC/5600/2026	DEBENDRA NARAYAN PATTANAİK	2026-02-25	30-OTHER DEFECT (IF ANY) 1. Address of the Opp.Party No.1 not furnished in Index,Synopsis and Date chart.
132	D-WP(C)/7824/2026	PADMA LOCHAN MOHANTY	2026-02-25	30-OTHER DEFECT (IF ANY) 1. Name of Father/husband of the petitioner not furnished in the cause title.2. Name of Father and age of Opp.Party no.5 not furnished in the cause title
133	D-RSA/5999/2026	KIRTAN BADHEI	2026-02-25	1. Court Fee Rs.300/- Payable Not Paid. 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid. (b) Appellate Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid 3. Cause Title Not in order.Appellants No-8 to 10 added as parties but not yet substituted.R-2 not a Party be corrected in the C.T. 4. Put up for further S.R after payment of D.C.Fee for computing the period of limitation.
134	D-WP(C)/7776/2026	MANOJ KUMAR MOHANTY (2)	2026-02-25	Annexure-6 mentioned in Prayer but not filed.
135	D-CRLMC/5699/2026	SATYA RANJAN MULIA	2026-02-25	Receipt Showing Serv.copy To E.D. not Filed.
136	D-WP(C)/8138/2026	BISHNU PRASAD SARANGI	2026-02-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1. Deficit court fee Rs 6/- not paid C.T.
137	D-WPCRL/5969/2026	ARIJEET MISHRA	2026-02-25	IN PAGE NO.01 HEADING (2ND IN THE MATTER OF) THE WORD WIFE BE DELETED AS PER FACT OF THE CASE THE DAUGHTER OF THE PETITIONER HAS BEEN KIDNAPPED
138	D-BLAPL/5989/2026	ANSHUMAN PANDA	2026-02-25	1. Pages-9 10 and 11 not legible.
139	D-CRLMC/5713/2026	SIDHARTHA DAS	2026-02-25	31-As per standing order the details of victim/informant shall not be mentioned in the

				petition. 1. Put up for further S.R.
140	D-WP(C)/7397/2026	SOURAV SUMAN BHUYAN	2026-02- 25	30-OTHER DEFECT (IF ANY) Annex-7 not exhibited at page no.23.
141	D- BLAPL/5984/2026	BASUDEV BARIK	2026-02- 25	Rs 10/- and 2/- not paid in V.nama

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 25-02-2026 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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